

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Execution Petition No. 1 of 2011
in Appeal No. 183 of 2009**

Dated : 11th November, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttrakhand Jal Vidyut Nigam Limited **....Appellant(s)**

Versus

H.P. State Electricity Board **...Respondent (s)**

Counsel for the Petitioner: Mr. Amit Anand Tiwari and Mr. Ashutosh Jha

Counsel for the Respondent (s): Mr. Anand K. Ganesan

ORDER

Mr. Anand K. Ganesan, the learned counsel for the Respondent, wants some time to file the reply. He submits that he will file the reply on or before 10th December, 2011.

Post the matter for hearing on **15th December, 2011.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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